

Sr.No	28 Citizen Centric Services	Judicial Court Complex
1	1.Filing at Judicial Service Center and generation of Receipt containing filing numbers.	Una,Amb
2.	2.Scrutiny objection on the District Courts Website	Una,Amb
3.	3.Push SMS and E-mail facility on filing ,registration listing and disposal of case	Una
4.	4.Single window at JSC for filing of process fees and collection of dasti summons Email summons can be generated in E-filing. Only date of farming of issues is to be reflected farming of issues is to be done by Ld District Judge	Una,Amb
5.	5. Copies of Oral Evidence to be uploaded on Website which can be downloaded by lawyers /Parties after using login and Password for their cases.	Una,Amb
6.	6. Template for writing judgment giving name of court title name of parties and date of filing of case.	-
7.	7. Judgments are to be stored in the Servers ,which can be accessed by authorized persons from court of Copying Agency etc	Una,Amb
8.	8. Judgment on Internet Website with search facility	Una,Amb
9.	9. Forms for generation of statement ,reports and registers in the prescribed format (abiding by the statutory requirement) to be made available on Intranet (LAN)	Una,Amb
10	10. Automatic List on internet (with search able fields)	Una,Amb
11.	11. Causelist on Internet (with search able fields)	Una,Amb
12.	12.Court Diaries an Court Calendars to be generated automatically.	Una,Amb
13.	13 .Performance Assessment reports to be generated on set parameters accessible to the Judge himself and his inspecting judges	Una,Amb
14	15. Case Status on internet: 1. Case Number 2. Case Title 3. Advocate name 4.Court 5.Location of Court 6.Next date of hearing 7.Purpose of listing 8.How many times listed for the same purpose? 9.Lower Court Details , if matter is pending in higher court. 10. If matter is pending in lower court then information as to whether any appeal/revision has been filed against an order /judgement.	Una,Amb
15.	16.Orders are to be stored in the Server,which can be accessed by authorized persons from Court or Copying Agency etc.	Una,Amb
16.	17. Daily orders on internet website	Una,Amb
17.	Website for each District Court 1.Webiste for each district court Template to be designed by NIC . 2.Updation and customization should be user friendly. 3.Court forms ,requirement and sample pleading for litigants and lawyers on website. 4. Judges on leave information o District Court Website with details about Court handling his/her cases.	Una,Amb

	5.List of Police Station with concerned Courts to which those police station are attached. 6.Information regarding pecuniary and territorial jurisdiction of Courts . 7. Information on Section/Act wise punishment and bailable/non bailable.	
18.	19.Appointment of Court Commissioners and filing of Reports by them . Accounting software (in periphery) to take care of expenses incurred and commission fee paid.	Una
19.	21. Complete Court fees structure on the District Court Website	Una,Amb
20.	23. Applying and Supplying of Certified Copies at JSC with status on the District Court Website.	
21.	25. Written Statement Filling Date /Status on the Internet .	
22.	26.LAN based Enquiry Kiosks at Court Complexes and webbased Kiosk at other important places in District and Talukas.	Una,Amb
23.	27. SMS & IVRS Enquiry Facility	Una
24.	28. Digitally signed release /bail order /stay order be sent to Jail/departments to ensure immediate compliance.	-